

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.05.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders (Defects not cured)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. of 2021 E-filing No. 99101110/01789/2021	Dharmender Kumar Gupta & Anr. Vs. CA Ram Pal Bharadwaj RP, ANS Apartments Pvt. Ltd. & Anr.	Dhruv Gupta	
2.	Comp. App. (AT) (Ins) No. of 2021 Dairy No. 22258	Ami Tech (India) Pvt. Ltd. Vs. Tata Consultancy Services Ltd.	Kumar Anurag Singh	
3.	Comp App. (AT) No. of 2021 Dairy No. 18025	Panagarh Cold Storage Pvt. Ltd. & Ors. Vs. Parijat Roy & Ors.	Subrata Adhikari- Authorized Representative	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar
5.	Comp. App. (AT) (Ins) No. 438 of 2022	Godrej & Boyce Mfg. Co. Ltd. Vs. Satec Envir Engineering (India) Pvt. Ltd.	Surekha Raman	Mily Ghoshal
6.	Comp. App. (AT) (Ins) No. 448 of 2022	Anil Kaushal Vs. Colliers International (India) Property Services Pvt. Ltd. (Formerly: Synergy Property Development Services Pvt. Ltd.) & Ors.	Shivam Sharma	Dhruv Rohatgi-R1 Yogesh Gupta-R3
7.	Comp. App. (AT) (Ins) No. 470 of 2022	Vipul Himatlal Shah & Anr. Vs. Teco Industries & Anr.	Natasha D. Shah	Pranati Bhatnagar Gaurav Nair-R1 Dilipkumar N. Jagad Aditya Udeshi-R2

8.	Comp. App. (AT) (Ins) No. 482 of 2022	Pankaj Agarwal Vs. H.V.R. Industries Private Limited & Anr.	Manish Raghav	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
10.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
11.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
12.	Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Maulik Nanavati	Kumar Sumit-R1 & R2
13.	Comp. App. (AT) (Ins) No. 1088 of 2021 & I.A. No. 518 of 2022 (With Defects)	Davinder Kumar Singhal Director (Power Suspended) of Medinnbelle Herbal Care Pvt. Ltd. Vs. Sanjay Kumar Chetwani & Anr.	Aditya Madaan	Harsh Gokhale Kunal Negi-R1 Gautam Singhal Santanu Kr. Samant- R2
14.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani
15.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani
16.	Comp. App. (AT) (Ins) No. 194 of 2022 (With Defects)	Omega Laser Products B.V. Vs. Anil Agrawal & Anr. With	Sarjonanand Jha	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1
17.	Comp. App. (AT) (Ins) No. 195 of 2022 (With Defects)	Tushar Kant Jindal Vs. Anil Agrawal	Nishant Menon	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1

18.	Comp. App. (AT) (Ins) No. 217 & 218 of 2022 (With Defects)	Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr.	Abhirup Dasgupta	Shweta Bharti Ankita Panikkar Sukrit Kapoor-R1
19.	Comp. App. (AT) (Ins) No. 301 of 2022	Continuous Dyeing and Printing Mills Vs. Bhavika Apparels Pvt. Ltd.	Mani B. Sinha	
20.	Comp. App. (AT) (Ins) No. 315 of 2022	Lomash Slurrytech Pvt. Ltd. (Through Its Authorized Signatory) Vs. DSC Engineering Pvt. Ltd.	Vijay Mishra Bhuvan Arora	
21.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	Abhishek Sharma Gaurav Arora Ashly Cherian
22.	Comp. App. (AT) (Ins) No. 334 of 2022	Nitin Verma & Anr. Vs. Today Homes Noida Pvt. Ltd. & Ors.	Preeti Taneja	Apoorv Agarwal-R2
23.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

For Hearing

24.	Comp. App. (AT) (Ins) No. 904 of 2021 (PH)	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. With	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
25.	Comp. App. (AT) (Ins) No. 356 of 2022 (PH)	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors. With	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
26.	Comp. App. (AT) (Ins) No. 358 of 2022 (PH)	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
27.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma

28.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India With	G.A. Purusothaman	Parthiv J Mehta
29.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
30.	Comp. App. (AT) (Ins) No. 304 of 2022	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

31.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 593, 865, 873, 874, 876, 877, 996, 997 of 2019 & 304 of 2020 & 275, 2114 of 2021	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
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By order of Hon'ble Chairperson
-sd/-
Registrar